

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 6<sup>th</sup> June, 2026

No. HCM/TP-SC/2017-Estt-II/ Consequent to the establishment of the Special Court Manipur for NIA cases at Thoubal Court Complex vide order No. 4/40/2021-Judl/L/e-file No. Judl-303/7/2022-SEC-LAW-Part(1) dated 3<sup>rd</sup> December, 2025 issued by the Law & Legislative Affairs Department, Government of Manipur, the High Court of Manipur, as an interim measure, is pleased to recommend the following person for appointment as Driver on daily wages basis (*@Rs. 440/- per day or the rate notified by the State Government of Manipur from time to time*), till the post is filled on regular basis:

Sl. No.	Name	Recommended as	Reporting Officer
1	Naobi Chabungbam	Driver (Daily Wage Basis)	District & Sessions Judge, Thoubal

**He is to report on or before 11<sup>th</sup> June, 2026 during office hour.**

The expenditure is debitable from the relevant Head of Account of the Office of the District & Sessions Court, Thoubal.

The aforesaid engagement is purely temporary in nature, and the incumbent shall not claim regularisation or absorption into service on the basis of such engagement.

By order etc.,

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**(KH. AJIT SINGH)**  
**REGISTRAR (JUDICIAL),**  
**HIGH COURT OF MANIPUR**

Endt. No. HCM/TP-SC/2017-Estt-II/ 13680-95

Imphal, the 6<sup>th</sup> June, 2026

Copy to

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar General, High Court of Manipur.
5. The Registrar (Vigilance), High Court of Manipur.
6. All the District & Sessions Judges, Manipur.
7. All the Addl. District & Sessions Judges/ Addl. Sessions Judge, Manipur

8. All the Judges, Family Courts/ Spl. Court (ND&PS)/Spl. Court (ND&PS)(FTC)/Spl. Court Manipur for NIA Cases, Manipur.
9. The Jt. Registrar (Judl.), High Court of Manipur.
10. All the Chief Judicial Magistrates/ Civil Judges Sr. Divn., Manipur.
11. The Deputy Registrar (Judl.), High Court of Manipur.
12. All the Civil Judges Jr. Divn./ JMFC, Manipur.
13. The System Analyst, High Court of Manipur.  
- He is requested to upload the same in the Official website of this Registry.
14. The Superintendent, Establishment – II.
15. The Concerned file.

*Kh. Ajit*  
REGISTRAR (JUDICIAL),  
HIGH COURT OF MANIPUR